

Low-Income Group Housing Scheme

*751. **Shri Rishang Keishing** : Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that the scheme for grant of housing loan to Central Government servants is not of much use to persons drawing less than Rs. 400 or so as the prices of the developed land in close proximity are prohibitive and in colonies at distance of 5 miles or more from the Central Secretariat very high;

(b) if so, whether Government are prepared to develop some areas and to sell it to these low-paid officials at no profit no loss basis; and

(c) what priority has been given in the scheme to the displaced Government servants who were debarred from Rehabilitation accommodation for residing in Government allotted accommodation and need a permanent house?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar) : (a) The Scheme has not been devised with special reference to Delhi and it may be of advantage if Government servants working in Delhi construct for themselves permanent residences in stations other than Delhi for settling down after retirement, if the high cost of land within reasonable distances from the Secretariat preclude them from building houses in Delhi, particularly as during their period of employment a large number of them will be able to get Government accommodation on rent.

(b) Government hope that co-operative housing societies will come into being for this purpose.

(c) As this scheme is intended to help Government servants as a class who do not own houses, it was not considered necessary to make any special distinction in favour of displaced persons.

Export of Prawns

*752. { **Shri Matthen**;
Shri Anirudha Sinha :

Will the Minister of Commerce and Industry be pleased to state :

(a) the present position of the prawn trade between Travancore-Cochin and Burma;

(b) the quantity exported to Burma in 1955-56; and

(c) what has become of the Burmese tender for 10,000 bags of prawns?

The Minister of Trade (Shri Karmarkar) : (a) and (b). Figures of exports of different varieties of fish are not maintained separately in the Sea Borne Trade Accounts. Precise information required is, therefore, not available. Our exports of all varieties of fish to Burma, however, declined from Rs. 1,38 lakhs in 1954-55 to Rs. 57 lakhs in 1955-56.

(c) Government have no information. It is, however, understood that the Burmese Government have recently invited tenders for import of 14,000 bags of prawns from India.

National Anthem

*753. **Shri Chattopadhyaya** : Will the Minister of Information and Broadcasting be pleased to state :

(a) whether it is a fact that the official orchestral score of the National Anthem has been disapproved of by eminent musicians of our country;

(b) whether the opinion of well-known exponents of Rabindra Sangeet consulted before final choice was made; and

(c) whether there is any proposal to improve the orchestration of the National Anthem?

The Minister of Information and Broadcasting (Dr. Kaskar) : (a) to (c). The orchestral composition of the National Anthem is mainly for the purpose of Army bands or European type of orchestra. It was prepared in 1949 as there was an urgent necessity for the Army people to play a reliable version of the National Anthem. The score is based on the authentic Visva-Bharati version. The question of consulting exponents of Rabindra Sangeet does not arise as it is meant only for Western type of orchestra or bands.

The All India Radio has prepared a standard choral version and also another one by an Indian orchestra and based on Indian principles. This has been prepared with the help of Visva-Bharati and competent exponents of Rabindra Sangeet. This is also available to the public.

ब्रिटेन और अमरीका को निर्यात

*७५४. **श्रीमती अनुसूयाबाई बोरकर** : क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि भारत से वर्ष १९५५-५६ में ब्रिटेन और अमरीका को किये गये निर्यात में कमी होने के क्या कारण हैं ?

व्यापार मंत्री (श्री करमरकर) :

अपेक्षित जानकारी सदन की मेज पर उपस्थित एक विवरण में दी गई है। [देखिये परिशिष्ट ४, अनुबन्ध सं० ४२]।

Minorities in Tripura

*755. **Shri Dasaratha Deb** : Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that minorities (Muslims) are leaving Kamalpur in Tripura for Pakistan at present; and

(b) if so, the reasons thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) : (a) and (b). No, Sir. ¶

Coal

*757. **Shri S. V. Ramaswamy**: Will the **Minister of Production** be pleased to state:

(a) the present position of movement of coal to the South;

(b) whether it has improved or worsened; and

(c) the percentage delivered against quotas?

The Minister of Production (Shri K. C. Reddy) : (a) to (c). There has been some improvement in the movement of coal to the South; the percentage delivered against the quota during the first half of 1956 was 63 as against 58 during the first half of 1955.

Test Relief Centres in Tripura

*758. **Shri Biren Dutt**: Will the **Minister of Rehabilitation** be pleased to state:]

(a) the places where test relief centres have been opened for the displaced persons in Tripura;

(b) the specific jobs provided to the women on test relief basis in the colonies and outside; and

(c) the total amount spent as relief to the flood-affected displaced persons during July, 1956?

The Minister of Rehabilitation (Shri Mehr Chand Khanna) : (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Coffee Cultivation

*759. **Shri M. Islamuddin**: Will the **Minister of Commerce and Industry** be pleased to refer to the reply given to Starred Question No. 1954 on 4th May, 1956 and state the steps that are being taken by Government to exploit the jungle and abandoned areas available in North Canara and Coorg respectively for coffee cultivation?

The Minister of Consumer Industries (Shri Kanungo): A scheme for increased production of coffee in coffee growing areas including Coorg and North Canara has recently been sanctioned. This provides, *inter alia*, for grant of loans to growers for bringing 16,700 acres under coffee. Growers in Coorg and North Canara holding land which might be suitable for coffee cultivation, should apply to the Coffee Board for assistance.

Hand Pounded Rice

*760. { **Thakur Jugal Kishore Sinha:**
Shri Asthana:
Babu Ramnarayan Singh:
Shri Deogam:

Will the **Minister of Production** be pleased to state:

(a) the steps that are being taken in the State of Delhi and Bihar for the production of hand-pounded rice; and

(b) the ratio of production to the requirement of such rice?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) and (b). Information is being collected and will be laid on the Table of the Lok Sabha as soon as possible.

Antarctica

*761. { **Shri Shree Narayan Das:**
Sardar Akarpuri:
Shri M. S. Gurupadaswamy:

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1423 on the 14th April, 1956 and state:

(a) whether the Government of India have drafted an explanatory memorandum on the question of Antarctica for submission to the United Nations, in pursuance of the move to raise this issue during the next General Assembly;

(b) whether it is a fact that this move has provoked a storm of protests from a number of countries;

(c) the names of countries from where formal protests have been received; and